

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 566/2019
M.A. No. 762/2019

The 8th day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Mahesh Chand Bhardwaj,
S/o Late Shri Om Prakash Bhardwaj,
Aged about 46 years,
Assistant Teacher, Group 'B'
MCPS Amberhai, Nazafgarh Zone,
New Delhi-75, S.D.M.C.
R/o RZH-67/B, Dharampura,
Nazafgarh, New Delhi-43.
2. Meenu,
W/o Shri Sanjay Kumar,
D/o Shri Hari Swaroop Gupta
Aged about 43 years,
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
S.D.M.C., Nazafgarh Zone, N.D.-43
R/o C-96/B, Gali No.5, Amar Colony,
Nangloi, New Delhi-41.
3. Santosh Gaur,
W/o Shri Hari Om Singh,
D/o Shri Rattan Singh Gaur,
R/o B-34, Amar Colony,
Rishi Nagar, Nangloi, New Delhi-41
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
4. Pratibha Chauhan,
W/o Shri Amit Chauhan,
D/o Krishan Pal Singh,
R/o H.No.76, Rajendra Park,
Nangloi, New Delhi-41
Assistant Teacher, Group 'B'

MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.

5. Sangeeta Rani,
W/o Naveen Sharma,
D/o Rajendra Jangra,
Aged about 43 years,
R/o 3/132, Kath Mandi,
Bahadurgarh, Haryana,
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
6. Sarla Rani,
W/o Sunil Kumar,
D/o Sukhanand Goel,
Aged about 44 years,
R/o H.No.401, Sector-6,
Bahadur Garh, Haryana
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
7. Vandana,
W/o Naveen Handa,
D/o Surinder Mohan Dhawan,
Aged about 43 years,
R/o 152, GH/14, Pashim Vihar,
New Delhi-17
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
8. Sharmila Suhagh,
W/o Mahender Singh,
D/o Rajender Singh,
Aged about 44 years,
R/o H.No.79, Extn.-2,
Nangloi, New Delhi-41
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,

New Delhi-43.

9. Vimal Kr. Dixit,
S/o Shri Shiv Kumar,
Aged about 44 years,
R/o H.No.B-40, Amar Colony,
Nangloi, New Delhi-41
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
10. Poonam Rani,
W/o Shri Anand Singh,
Aged about 42 years,
R/o B-84, Swarn Park, Mundka,
New Delhi-41
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
11. Jagbir Singh,
S/o Shri Charat Singh,
Aged about 42 years,
R/o Virat Apartment, Miya Wali Nagar,
New Delhi-83
Assistant Teacher, Group 'B'
MCPS Kamruddin Nagar-I,
Nazafgarh Zone, S.D.M.C.,
New Delhi-43.
12. Vedvati,
W/o Sanjeev Saini,
Aged about 42 years,
R/o H.No. 618, Saini Mohalla,
Nangloi, New Delhi-41
Assistant Teacher, Group 'B'
MCPS Nangloi Village (Inner-01),
Nazafgarh Zone, S.D.M.C.,
New Delhi-43. .. Applicants

(By Advocate : Shri Ranjit Sharma)

Versus

1. South Delhi Municipal Corporation,
Through its Commissioner,
At S.P. Mukherjee Civic Centre,
J.L.N. Marg, New Delhi-2.
2. North Delhi Municipal Corporation,
Through its Commissioner,
At S.P. Mukherjee Civic Centre,
J.L.N. Marg, New Delhi-2. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA 762/2019 filed for joining together is allowed.
3. The applicants, who are presently working as Assistant Teachers under the respondents, filed the O.A. seeking the following relief(s):

“(a) Direct the respondents to grant the basic pay of Rs.17140 to the applicants w.e.f. the date of their admission to Grade Pay of Rs.4600 on grant of ACP/MACP benefits along with arrears.

And/OR

(b) Pass such other order/s as may be deemed fit & proper.”

4. It is submitted that the applicants made Annexure-A2 representation dated 25.07.2018 ventilating their grievances to the respondents. However, the respondents have not passed any orders thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider the Annexure-A2 representation dated 25.07.2018 of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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